

Per Tribunal

Date: 10/10/97

Applicant in Person/by Nine

Adv. Respondent by Nine

Council. In want of m

The matter adjourned to 28/11/97

For order

By Registrar

Dated: 27-2-98 (27)

Per Tribunal - 02-02-98

As no Division Bench
is available the matter
is adjourned to
27-02-98

for M. Registrar

Applicant absent inspite
of notice being sent to him.
Objections are not removed.
Hence the application is
rejected and dismissed for
non-prosecution.

(P. P. Srivastava)
M(A)

(R. G. Vaidyanathan)
He

Order/Judgement despatched
to Applicant/Respondent (s)
on 18/02/98

27/02/98